NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/207/2016

NAME OF THE PETITIONER(S)

: Accel Limited

NAME OF THE RESPONDENT(S)

: Accel Frontline Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R.PARTHASARATHY

PRADYUM NA

ABHINAV PARTHASARATHY

THRIY ALY BATE CANNON

RESPONDENT NO. 2

counsil for R1; 3-9

3. K. Crowtham Kumar

Coursel for Petitimen

G. Abmon

Kukku

ORDER

Counsel for the petitioner present. Counsels representing R1, R3 to R9 and R2 present and reported that more time is required to conclude the terms of the proposed compromise. At request time is enlarged. Put up on 22.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)